

from month to month. Supplies depended upon the availability of food-grains with the Centre and the relative needs of the different States each month.

(b) The position will continue to be the same though attempt will be made to supply as much wheat to Andhra Pradesh as is possible within the availabilities.

Allotment of Plots at Kalkaji Colony

5480. SHRI P. R. THAKUR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that plots of land at Kalkaji Colony (Delhi) were allotted recently to the East Bengal displaced persons on the draw of lots;

(b) if so, whether the allotment was made on the basis of any approved lay-out plan;

(c) whether it is also a fact that a guide-map was initially exhibited in front of the lottery hall for a short while, but was promptly withdrawn and the beneficiaries were deprived of the opportunity of knowing the location of their plots, if so, the reasons therefor;

(d) the justification to arrange for the redraw of lots without an approved lay-out plan; and

(e) when it is likely to make available the approved lay-out plan to the allottees for enabling them to know the exact location of their plots?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) Yes.

(b) Yes.

(c) A map showing the plots into which the land near Kalkaji has been divided for allotment to the displaced persons from East Pakistan, was displayed in front of the hall of Sardar Patel Vidyalaya, where the lottery was held, to enable the eligible persons to form an idea of the location of the plots. When the lottery started, they all gathered inside the hall to watch the lottery. The map was, therefore, removed. The allottees were informed that they could see the map at the reception room of the Department of Rehabilitation and many of them have already taken advantage of this arrangement and others are likely to do so.

(b) Does not arise.

(e) Does not arise.

Price of Rice and Wheat in Delhi

5481. SHRI DHANDAPANI:
SHRI NARAYANAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the price of rice and wheat in the free market and in the ration shops in the Union Territory of Delhi; and

(b) the reasons for disparity; if any?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) The position regarding the price of rice and wheat in the open market and the

Central Government issue prices is as follows:—

Variety	Wholesale price in open market	Central Government issue price
(per quintal (per quintal))		
*Rice	Rs.	Rs.
Begmi	115 to 120.00	103.00
Basmati	160 to 185.00	126.00
@Wheat		
Dara	86.00	95.00
Superior	96.00	100.00

*Open market prices relate to 22-3-1968.

@Open market prices relate to 23-3-1968.

(b) There is no price control on rice and wheat in Delhi and the open market prices are determined by market forces of demand and supply. But the Government issue prices are based on cost of procuring the grains which remains unchanged.

New Barrackpore Colony for Displaced Persons in West Bengal

5482. SHRI P. R. THAKUR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the status and present position of the new Barrackpore Colony, a Rehabilitation Centre for East Pakistan displaced persons, in the 24-Parganas of West Bengal;

(b) the amount spent so far by the Centre as well as by the West Bengal Government for relief and rehabilitation in the colony since 1950 under various heads;

(c) whether proper accounts and audit of the money spent from year to year were maintained;

(d) whether it is a fact that the documents and records of various schemes and of sanction and disbursement of the various grants, loans etc. for the colony are not available in the concerned offices; and

(e) if so, whether any enquiry has been made in this regard and action taken against the offenders?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) The New Barrackpore Colony was sponsored by some displaced persons from East Pakistan who formed a Society registered under the Bengal Co-operative Societies Act of 1949. The present name of the Society is New Barrackpore Co-operative Homes Ltd. The Colony area was declared as a Municipality in July, 1965.

(b) The individual members of the Society were sanctioned rehabilitation assistance by the State Rehabilitation Department according to the prescribed scales. The break up of the amounts of loan disbursed under various categories is given hereunder:—

	Rs.
(A) (i) House Building Loan	32,44,633
(ii) Small Trade Loan	1,87,000
(iii) Agriculture Loan	1,01,500
(B) The Society was sanctioned a loan of Rs. 6,000 for sinking tubewells.	
(C) Grants were also sanctioned to the Society as under:—	
1. Construction of Maternity and Child Welfare Centre, General Hospital and Chest Clinic	Rs. 99,400
2. Up-grading of 25 old Non-T. B. beds	Rs. 2.20 lakhs
3. Girls' School	Rs. 1,10,000
4. Milan Mandir (Community Centre)	Rs. 18,000
5. Acharya Profulla Chandra College	Rs 6,98,000